

VIGYAN MANDIRS IN MADHYA PRADESH

821. SHRI K. C. BAGHEL: Will the Minister of EDUCATION be pleased to state:

(a) whether any Vigyan Mandirs are proposed to be opened in Madhya Pradesh during 1967-68; and

(b) if so, the details thereof and the Central assistance proposed to be given for the purpose during the period?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) Since this scheme is now an activity transferred to the State Governments, it is the responsibility of the State Governments to open new Vijnan Mandirs in their States. The Government of Madhya Pradesh have intimated that they have no proposals for increasing the number of Vijnan Mandirs during the Fourth Plan.

(b) Does not arise.

SURPLUS PERSONNEL

822. SHRI BHUPINDER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of surplus personnel transferred to the Central Cell of his Ministry so far;

(b) their break-up category-wise; and

(c) the number of such of these personnel who have since been absorbed elsewhere?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

	No. transferred to the cell	No. absorbed elsewhere
Class I . . .	3	I
Class II . . .	41	41*
Class III . . .	276	262†

*Includes 3 persons who opted for voluntary retirement.

†Includes 8 persons who opted for voluntary retirement.

FUNCTIONS OF CENTRAL RESERVE POLICE AND HOME GUARDS

823. SHRI BHUPINDER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the roles performed by Central Reserve Police and the Home Guards respectively;

(b) whether there is any overlapping in their functions; and

(c) whether the functions of one organisation cannot be performed by the other?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Central Reserve Police is an armed police force meant for use in the maintenance of law and order in any area within the territory of India. The Home Guards Organisation, on the other hand, serves as an auxiliary to the civil police in serving the community during emergencies like air raids, fires, floods, epidemics, etc. and in the maintenance and protection of essential services.

(b) and (c) No, Sir. Their functions are quite distinct and different.